भी रामावतार जास्त्री (पटना): मैं यह निवेदन कर रहा था कि पूरे हिन्दुस्नान के लगभग 30 हजार स्टेशन मास्टर और प्रमिस्टेट स्टेशन मास्टर असहयोग आन्दोलन कर रहे हैं 16 दिसम्बर मे तो मैं चाहूंगा कि उस के बारे मे उप-रेल मंत्री जो यहा मौजद है, वह एक ब्यान दें, उन से बातें करे । उन का टैन प्याइंट डिमाड है भीर मेरे पास कलकते से चिट्ठी आई है कि ए. आई सी सी. के नुमाइदे उन को वहा जा जा कर टेरराइज कर रहे हैं और उन के भान्दोलन करने में दिक्कन पैदा कर रहे हैं। तो इस के बारे में वह एक ब्यान दंकि उन की मांग क्या है? मरकार की नीति क्या है और उम का हल वह कैसे निकालना भाहते हैं?

Re. Proceedings of

the House

SOME HON. MEMBERS rose . . . (Interruptions).

MR SPEAKER: All of you please sit down; you are peaking without my per mission.

SHRI SAMAR GUHA (Contai): 1hat word** should not be there.

MR SPEAKFR. It will not be there.

SHRI S. M. BANERJEE: I withdraw that word*' let only the other remain.

SHRI JYOTIRMOY BOSU: I wrote to you about the Metro Goldwyn Meyer employees. There has been a conspiracy between one set of Indians and another set of Americans....

MR. SPEAKER: By writing you do not get my permission.

SHRI JYOTIRMOY BOSU:@

MR. SPEAKER: I have not allowed you; it will not go on record. There is

no provision m the Rule that I should allow anything to come in this House at any time. You should come through proper channel.

SHRI JYOTIRMOY BOSU: May I make one submission taking only half a minute? I wrote to you.

MR. SPEAKER: No. 1 have not called. you.

13.46 hrs.

PAPERS LAID ON THE TABLE
ANNUAL ACCOUNT OF MORMUGAO PORT
TRUST FOR 1970-71 AND AUDIT REPORT
THEREON

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):

I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust for the year 1970 71 and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

[Placed in Library See No LT-4104/72].

ANNUAL RIPORT OF COAL MINIS LABOUR WEIFARE ORGANISATION

THE DFPUTY MINISTER IN THE MINISTRY OF I ABOUR REHABILITATION (SHRI BALGOVIND VERMA): On behalf of Shri R K. Khadilkar, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation, for the year 1970 71 [Placed in Library. See No LT-4105/72].

REVIEW AND ANNUAL REPORT OF HINDUS-TAN STEEL LIMITED, RANCHI

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Hindustan Steel Limited, Ranchi, for the year 1971-72.

^{**}Expunged as ordered by the Chair.

[@]Not recorded.

(2) Annual Report of the Hindustan Steel Limited, Ranchi, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General there on. [Placed in Library. See No. 1.7-4106/72].

REVIEW AND ANNUAL REPORT OF FERTILISERS AND CHEMICALS, TRAVANCORE LIMITED

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SNGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1956:—

- (1) Review by the Government on the working of the Fertilisers and Chemicals, Travancore Limited, for the year 1970 71.
- (2) Annual Report of the Fertilisers and Chemicals, Travancore Limited, for the year 1970 71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No 11-4107/72]

COMMITTEE ON PETITIONS

MINUTES

SHRI A. P. SHARMA (Buxar): I beg to lay on the Table Minutes of the Twelfth to Twenty-first sittings of the Committee on Petitions.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th December, 1972, agreed without any amendment to the Delimitation Bill.

Sabha at its sitting held on the 14th December, 1972."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Capital of Punjab (Development and Regulation) (Chandigarh Amendment) Bill, 1972, which has been passed by the Rajya Sabha at its sitting held on the 19th December, 1972."

CAPITAL OF PUNJAB (DEVELOP-MENT AND REGULATION) (CHANDI-GARH AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Capital of Punjab (Development and Regulation) (Chandigarh Amendment) Bill, 1972, as passed by Rajya Sabha.

PUBLIC ACCOUNTS COMMITTEE FILTY-FIFTH REPORT

SHRI SIZHIYAN (Kumbakonam): I beg to present the Fifty-fifth Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Ninth Report relating to Ministry of Education and Social Welfare.

COMMITTEE ON PETITIONS

SEVENTH REPORT

SHRI A P. SHARMA (Buxar): I beg to present the Seventh Report of the Committee on Petitions.

COMMITTEE ON ABSENCE OF MFMBERS FROM SITTINGS OF THE HOUSE

EIGHT REPORT

SHRI S. C. SAMANTA (Tamhik): It beg to present the Eighth Report of the Committee on Absence of Members from the Sittings of the House.